

Æ

Cr1.A.No. 532-534 OF 2003

ITEM No.1-B

Court No.5

SECTION IIA

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.532-534 OF 2003

Babu Lal and Ors.Appellant (s)

VERSUS

State of Madhya PradeshRespondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT,JJ.)

Date : 31/10/2003 This Petition was called on for pronouncement of judgment
today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) Mr. S.R. Setia,Adv.

For Respondent (s) Ms. Vibha Datta Makhija,Adv.

The Court made the following
J U D G M E N T

Hon'ble Mr. Justice Arijit Pasayat pronounced
the judgment of the Court. The appeals are dismissed in
terms of the signed judgment. REPORTABLE.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master

Signed Reportable judgment is placed on the file.